Annexure 8

														Annexure 8	
Name of Corporate Debtor:		MYP Enterprises Limited													
Date of Commencement of CIRP:		09.05.2023 (Received on 11.05.2023)													
List of Cre	ditors as on:	05.07.2023													
		•		List o	f operational credi	tors (Other than Wo	rkmen and Emp	oloyees and Gove	rnment Dues)						
					•		•							(Amount in ₹	
SI. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of	Amount of	Amount of	Amount of claim	Remarks, if any	
		Date of receipt		Amount of claim Nature of claim		Amount covered Amount		Whether % of voting		contingent	any mutual	claim not	under verification		
		1		admitted		by security interest	covered by	related party?	share in CoC	claim	dues, that	admitted			
							guarantee				may be set-				
1	Tirupati Fibres & Industries Limited	30.05.2023	₹ 3,10,66,031.60	₹ -	Unsecured	₹ -	₹ -	Yes	0	₹ -	₹ -	₹ -	₹ 3,10,66,031.60	The amount of claim has been provisionally admitted after making prelimnary verification of documents submitted by the operational creditors	
2	D.H.Exports Private Limited	31.05.2023	₹ 93,480.00	₹ 93,480.00	Unsecured	₹ -	₹ -	No	0	₹ -	₹ -	₹ -	₹ -		
3	Bothra Fabrics Private Limited	01.06.2023	₹ 45,45,000.00	₹ -	Unsecured	₹ -	₹ -	Yes	0	₹ -	₹ -	₹ -	₹ 45,45,000.00	The amount of claim has been provisionally admitted after making prelimnary verification of documents submitted by the operational creditors	
4	Tapovan Marketing Private Limited	06.06.2023	₹ 65,301.00	₹ -	Unsecured	₹ -	₹ -	No	0	₹ -	₹ -	₹ -	₹ 65,301.00	The amount of claim has been provisionally admitted after making prelimnary verification of documents submitted by the operational creditors	
	Total		₹ 3,57,69,812.60	₹ 93,480.00		₹ -	₹ -		0	₹ -	₹ -	₹ -	₹ 3,56,76,332.60		